

Subject: Fwd: Information about advertisement for the engagement of Nyaya Mitra - Department of Justice  
To: Orissa High Court <highcourt.or@nic.in>

Date: 07/04/19 05:39 PM  
From: Ravindra Pare <pare.ravindra@nic.in>

IDENTIFIED DISTRICTS COURTS AND HIGH COURTS.pdf (233kB)      ADVERTISEMENT.pdf (300kB)

----- Original Message -----

From: SHAILESH SHRIVASTAVA <dirj1-doj@gov.in>

Date: Jul 3, 2019 11:26:22 PM

Subject: Information about advertisement for the engagement of Nyaya Mitra - Department of Justice

To: rg.allhc@indiancourts.nic.in, rg.hc\_cal@rediffmail.com, rg.pathc@indiancourts.nic.in, rg.rajh@indiancourts.nic.in, rg.bomhc@indiancourts.nic.in, rg.bhc@nic.in, rg-hc-guj@nic.in, rg.gujhc@indiancourts.nic.in, rg.orihc@indiancourts.nic.in

Cc: Ravindra Pare <pare.ravindra@nic.in>

Dear sir,

This is with reference to the Nyaya Mitra initiative launched in 227 selected districts of 16 States to facilitate District Judiciary in reduction of 10 year old pending cases. In first phase, total 15 Nyaya Mitras were engaged in the districts of Rajasthan, West Bengal, Bihar, UP and Tripura for the contract period of six months (October 2017- March 31, 2018). From other States, no suitable candidates were found eligible or selected candidates did not join. These Nyaya Mitra's operated from the Common Service Centre (CSC) of the districts and gave legal advice to the beneficiaries from the centre.

Nyaya Mitra initiative was subsequently revised after detailed review by the Department of Justice in consultation with the Registrar General (RG) of High Courts of Uttar Pradesh, West Bengal, Bihar, Rajasthan and Tripura High. As per revised scheme, Nyaya Mitra shall facilitate the District Judiciary & High Court in reduction of 10 year old cases. Advertisement for the engagement of 93 Nyaya Mitra in 93 district courts and 7 Nyaya Mitra in 7 High Courts in the States of Uttar Pradesh, Bihar, Maharashtra, Gujarat, Rajasthan, West Bengal and Odisha has been published and attached for your ready reference. The identified district courts for the year 2019-20 is also enclosed.

For detailed terms & references of Nyaya Mitra, please visit [www.nyayamitra.com](http://www.nyayamitra.com)

Key details about engagement of Nyaya Mitra are as follows: -

1. Nyaya Mitra shall be a retired Judicial Officer / Executive Officer [age not exceeding 63 years as on 1st April, 2019].
2. At district level, Nyaya Mitra will be provided sitting space either at District Legal Services Authority (DLSA) or District Court which is to be allotted with the support of the respective High Courts/SLSA.
3. At the High Court level, sitting space for Nyaya Mitra is to be allotted with the support of the respective High Courts/SLSA.
4. online application submission is available on [www.nyayamitra.com](http://www.nyayamitra.com)
5. For selection of Nyaya Mitra, a panel of 3 candidates [depending upon the number of applicants] based on the eligibility criteria for each High Court / District Courts will be prepared by DoJ.
6. The details of applicants (panel) will be forwarded to the respective Registrar Generals of the High Court concerned in order to arrange the panel in order of merit.
7. The appointment order will be issued by Department of Justice on receipt of the details of selected candidate by the respective Registrar General.
8. In case of his / her not joining, other candidates in the panel could be selected.
9. Last date of online application submission is 15<sup>th</sup> July 2019.

We request for your support and coordination in the Nyaya Mitra Scheme so that it can be implemented smoothly in your state. *You are requested to take appropriate action to give wide publicity of the advertisement through notice boards at High Court, District Courts and DLSA level or any other method as deemed fit.*

Regards

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(Shailesh Shrivastava)  
Director (Admin and A2J)  
Dept of Justice,  
Ministry of Law and Justice  
Jaisalmer House, 26, Mansingh Road, New Delhi-01  
Ph 011-23072135

**LIST OF IDENTIFIED DISTRICTS & STATE FOR NYAYA MITRA  
2019-20**

S.No	STATE	DISTRICT / HIGH COURT (ONE NYAYA MITRA EACH)
<b>DISTRICT COURTS</b>		
1	UTTAR PRADESH	ALLAHABAD
2	UTTAR PRADESH	JAUNPUR
3	UTTAR PRADESH	GORAKHPUR
4	UTTAR PRADESH	LUCKNOW
5	UTTAR PRADESH	PRATAPGARH
6	UTTAR PRADESH	DEORIA
7	UTTAR PRADESH	KANPUR NAGAR
8	UTTAR PRADESH	GONDA
9	UTTAR PRADESH	KUSHINAGAR
10	UTTAR PRADESH	SULTANPUR
11	UTTAR PRADESH	SITAPUR
12	UTTAR PRADESH	BAHRAICH
13	UTTAR PRADESH	GHAZIABAD
14	UTTAR PRADESH	BASTI
15	UTTAR PRADESH	BAREILLY
16	UTTAR PRADESH	AZAMGARH
17	UTTAR PRADESH	GHAZIPUR
18	UTTAR PRADESH	MAU
19	UTTAR PRADESH	FAIZABAD
20	UTTAR PRADESH	MUZAFFARNAGAR
21	UTTAR PRADESH	BALLIA
22	UTTAR PRADESH	SAHARANPUR
23	UTTAR PRADESH	MIRZAPUR
24	UTTAR PRADESH	AGRA
25	UTTAR PRADESH	BIJNOR
26	UTTAR PRADESH	SIDDHARTHANAGAR
27	UTTAR PRADESH	SHRAVASTI
28	UTTAR PRADESH	BALRAMPUR
29	UTTAR PRADESH	MEERUT
30	UTTAR PRADESH	FATEHPUR
31	UTTAR PRADESH	SONBHADRA
32	WEST BENGAL	SOUTH TWENTY FOUR PARGANAS
33	WEST BENGAL	CALCUTTA
34	WEST BENGAL	NORTH TWENTY FOUR PARGANAS
35	WEST BENGAL	MURSHIDABAD
36	WEST BENGAL	HOWRAH
37	WEST BENGAL	NADIA
38	WEST BENGAL	BURDWAN
39	RAJASTHAN	JAIPUR METRO
40	RAJASTHAN	KOTA
41	RAJASTHAN	ALWAR
42	RAJASTHAN	JODHPUR METRO
43	RAJASTHAN	GANGANAGAR
44	RAJASTHAN	BHILWARA
45	RAJASTHAN	AJMER
46	RAJASTHAN	UDAIPUR
47	GUJARAT	AHMEDABAD
48	GUJARAT	VADODARA

